

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2007/13590/A

From :- Shri Saptarshi Garg ,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mridu Chanda Bordoloi,
Judge, Designated Court,
Assam, Guwahati,

Dated Guwahati, the 21st December, 2022.

Sub:- **Casual leave.**

Ref:- No. JDC/362 dated 20.12.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.12.2022**, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-142/2007/13591/ dated , 21-12-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Role